

issued any circular that they should not touch at Bhavnagar.

(e) The Port of Bhavnagar is functioning.

**Talks between Indian and USSR Officials in Commercial, Industrial and Scientific Fields**

3710. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the proposal for cooperation with USSR in commercial, industrial, scientific and technological fields for a five year term is under consideration of Government;

(b) if so, details therefor;

(c) whether talks between the officials of the two Governments were held recently; and

(d) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No. Sir. Apart from the Long-Term Programme of Economic Trade, Scientific and Technical Co-operation between India and the USSR which was signed on March 14 1979, no other proposal for Co-operation in commercial, industrial, scientific and technological fields with USSR for a five year term is under the consideration of the Government of India.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

**Whitewashing Contract in Katihar Railway Colony**

3711. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are New Colony and Driver Tola colony in Katihar on N. F. Railway;

(b) if so, whether repairing and whitewashing of those colonies have been done during the last 20 years;

(c) if so, where and if not, the reasons thereof;

(d) whether the repairing and whitewashing work is done under the contract system;

(e) whether the contracts are given at Katihar to the same contractor every time;

(f) whether the contractor who executed agreement is untraceable since last one year; and

(g) if so, what steps have been taken to complete the work and apprehend the contractor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) & (b). Yes.

(c) Repairs and whitewashing of the quarters are done on a continuing basis as per need and schedule laid down for the purpose.

(d) Yes.

(e) No.

(f) Yes.

(g) Contractor is untraceable. Several letters sent to him by Post have been received back undelivered. Damages will be recovered from him as per terms and conditions of the contract for failure to take up the works. The works will be taken up and completed through another agency (contractor and/or departmentally) after the monsoons.

**Murder of A.S.M. on Duty at Sijua**

3712. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) the details regarding the brutal murder of the A.S.M. on duty at Sijua, Eastern Railway in Dhanbad District on the 21st April, 1980;

(b) the reasons for not ordering CBI enquiry for such planned murder of the Railway official on duty when the Government Railway Police has failed to